

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**STARRED QUESTION NO. †*106
TO BE ANSWERED ON 20.12.2018**

PROPOSALS UNDER OLD AGE HOMES AND DE-ADDICTION SCHEMES

†*106. SHRI AJAY PRATAP SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of proposals under old age homes and de-addiction schemes received during the year 2017-18 from Madhya Pradesh;
- (b) the number of proposals which have been sanctioned; and
- (c) if no proposals have been sanctioned, the reasons therefor?

ANSWER

**MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWAR CHAND GEHLOT)**

- (a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (c) of Rajya Sabha
Starred Question No. †*106 to be answered on 20.12.2018.

(a) to (c): During 2017-18, under the Integrated Programme for Senior Citizens (IPSrC) 13 proposals from 11 Organisations for ongoing Senior Citizens' Homes (Old Age Homes) were received from Madhya Pradesh out of which in 12 cases grant in aid was released. Grant was not sanctioned in one case due to deficiency of documents. Out of the 21 new project proposals of 19 Organisations received from Madhya Pradesh under IPSrC, 3 have been approved for sanction of grant.

Similarly, under the Scheme of Prevention of Alcoholism & Substance (Drugs) Abuse 20 proposals from 15 Organisations for ongoing projects were received from Madhya Pradesh out of which in 15 cases grant in aid was released. Grant was not sanctioned in 05 cases due to deficiency of documents/ clarification.

Fourteen new project proposals from 12 Organisations under the Scheme of Prevention of Alcoholism & Substance (Drugs) Abuse had also been received from the State Government of Madhya Pradesh, out of which 05 have been approved for sanction of grant.